

(b) if so, whether Government propose to construct a fly-over to solve this problem ; and

(c) if so, the details thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) and (c) The work of construction of a road under bridge in replacement of the level crossing situated within the station limit of Tughlakabad yard has been included in the Works Programme. The Railways' share of the cost is Rs. 111 lakhs and that of the Municipal Corporation of Delhi Rs. 908 lakhs.

[English]

Working Groups Recommended by Committee on Road Safety

651. **DR. G. VIJAYA RAMA RAO :** Will the Minister of TRANSPORT be pleased to state :

(a) whether the Committee on Road Safety in its report of 1983 have recommended setting up of three working groups on (i) legislative amendments, education, publicity, reorganisation of traffic and administrative set ups, (ii) Traffic Engineering and (iii) for Data-base :

(b) if so, details thereof and followup action taken thereon ;

(c) whether road safety has improved as a result of implementation of various recommendations of these working groups ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). The Committee on Road Safety in its Report has recommended setting up of Working Groups on certain legislative amendments to Motor Vehicles Act, 1939, on matters of traffic enforcement arrangements and certain aspects of education and publicity measures.

As for Traffic Engineering and Data-base, the Committee has only suggested to consider the feasibility of setting up Working Groups. With regard to these, the Special Cell in the Directorate of Transport Research is entrusted with the

work of collection and analysis of road accidents. The State Governments have been advised to set up Traffic Engineering Cells.

A Working Group has been set up to review all the provisions of the Motor Vehicles Act, 1939 to update the same and suggest suitable changes including those required from road safety point of view. Its work is in progress. A Working Group set up by Ministry of Human Resources Development is going into the question of detailed Work Plan relating to educational and publicity measures on road safety.

(c) Reports of the Working Groups are awaited.

(d) Question does not arise.

[Translation]

River Water Disputes between States

652. **DR. PHULRENU GUHA :**

SHRI HUSSAIN DALWAI :

SHRI MOOL CHAND DAGA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some river water disputes between States are pending solution ;

(b) if so, the details thereof ;

(c) the contentions of the different States involved in such disputes ;

(d) the steps taken/proposed to expedite solution of these disputes ; and

(e) the progress achieved in the matter during the last three years ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (e). At present there are two major inter-state river water disputes relating to the sharing of waters of (1) the Cauvery River amongst Karnataka, Kerala, Tamil Nadu and Union Territory of Pondicherry (2) Yamuna River amongst Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and Union Territory of Delhi.

Efforts are being made to settle the differences amongst the States through

negotiations. In respect of Cauvery Dispute, as agreed to in the Chief Ministers' level meeting convened in April, 1983, the Chief Ministers of Karnataka and Tamil Nadu have been holding bilateral discussions to sort out the main issues. Recently, a meeting of Irrigation Secretaries was convened by Centre to review the situation. In respect of Yamuna Dispute, Chairman, Central Water Commission conducted a series of technical level discussions with officials of the State Governments concerned and general agreement on issues like identification of building storages on Yamuna and its tributaries for further follow up by the States has been reached.

[English]

Allocation of Funds for Human Resource Development

653. SHRI SOMNATH RATH :

SHRI RAMSWAROOP RAM :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any special fund allocations have been made for Human Resource Development, over and above the normal plan ; and

(b) if so, what portion of the fund will be utilized for education and in which manner ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) and (b). In finalising plan outlays the allocations for Human Resource Development were increased by Rs. 1500 crores, of which Rs. 540 crores have been provided for education. Rs. 200 crores for culture and Rs. 200 crores for sports and youth services.

[Translation]

Railway Passes to Freedom fighters.

654. SHRI NIRMAL KHATRI : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are considering any proposal to issue permanent railway passes to freedom fighters for their free travel ; and

(b) if so, details thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). The scheme for the grant of free railway passes to the freedom fighters has now been finalised.

Under the scheme First Class Complimentary Cheque Passes will be issued to the freedom fighters, who are drawing pension from the Central Revenues under the Swatantrata Sainik Samman Pension Scheme. It will be a one time pass connecting any two railway stations, including a circular pass, as given in the railway time tables. The pass will also be given to the spouse or attendant of the freedom fighter.

The scheme will be implemented with effect from 1st December 1985.

[English]

Steps to meet Shortfall in Wagons

655. SHRI BALASAHEB VIKHE PATIL : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that during 1984-85 due to acute shortage of wagons the railways could not move fertiliser and coal to different destinations in the country and this had an adverse effect on the allied industries also ;

(b) if so, what has been the supply and demand position of the railways during the current year ;

(c) how many new wagons have been added during 1985 and the projections for 1986 and 1987 ; and

(d) to what extent this will meet the requirement of the trade and industry and steps being taken to meet the shortfall if any ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.